

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.164/1997

New Delhi, this 22nd day of January, 1997

Hon'ble Shri S.P.Biswas, Member (A)

Shri J.P. Yadav  
s/o Shri Narottam Singh  
C-248, Sarojini Nagar  
New Delhi

.. Applicant

(By Advocate Shri S.K. Gupta)

Versus

Union of India, through

1. Secretary  
M/Urban Development  
Nirman Bhawan, New Delhi
2. Superintending Engineer  
Coor. Circle (Civil)  
CPWD, 1st Floor, IP Bhawan  
New Delhi-2
3. Superintending Engineer  
PWD Circle-V(GOD)  
4th Floor, MSD Building  
New Delhi

.. Respondents

ORDER (oral)

Learned counsel for the applicant seeks leave to withdraw this application. Permission is granted. Application is accordingly disposed as withdrawn.

*S. P. Biswas*  
(S.P. Biswas)  
Member (A)

/gtv/